

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).15694/2008

PRITAM CHAUDHARY &amp; ORS.

Petitioner(s)

VERSUS

M/S BAJAJ HINDUSTAN LTD.&amp; ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 15465 of 2008

(With prayer for interim relief and office report)

T.P.(C) NO. 614 of 2008

(With office report)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Sharawat, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

Mr. Garvesh Kabra, Adv.

Mr. Vikas Mehta, Adv.

For Respondent(s)

Mrs Manik Karanjawala, Adv.

Mr. S. Sengar, Adv.

Mr. Vishwajit Singh, Adv

Mr. Ravi Prakash Mehrotra, Adv

Mr. J.K. Sathi, Adv.

UPON hearing counsel the Court made the following  
ORDER

SLP(C) No.15694/2008

Service is not complete on respondent No.5. There is no proper  
proof of service

Hence, issue fresh notice to respondent No.5 by registered post,  
acknowledgment due.

SLP(C) No.15465/2008

Service is complete on respondent Nos.1 to 4 and 6.

Item No.88

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No affidavit of dasti service in respect of respondent No.5 is  
filed by the petitioners.

Hence, issue fresh notice by registered post, acknowledgment  
due, to respondent No.5.

T.P.(C) No.614/2008

File not received.

List again on 29.4.2009.

(M.P.BHADRAN)  
Registrar

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